

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-442(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.11.2017**

**NAME OF THE COMPANY: M/s. Diamler Financial Services Pvt. Ltd. Vs.
M/s. Pal News Media Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Ritesh Khare, Advocate for the Petitioner

Mr. Sumit Kalra, Advocate for the Respondent

ORDER

Notice be issued to the Respondent returnable on 28th November, 2017,
by all modes. Dasti as well. Affidavit of service be also filed.

S-D

(S. K. Mohapatra)
Member (T)

S-D

(Ina Malhotra)
Member (J)